

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.223 - **CP(IB)/152(AHM)2023**

With

ITEM No.224 - **IA/84(AHM)2024**

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industrial Development Bank Of India
(Through Proposed RP Pooja Damir Miglani)

.....**Applicant**

Vs.

.....**Respondent**

Rajeshkumar Antala Antala
(Personal Guarantor)

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vaibhav Kamble, Adv. a.w Mr. Shavez Mukri, Adv.

For the RP : None

For Personal Guarantor : Mr. Chaitanya Patel, Adv.

ORDER

CP(IB)/152(AHM)2023 & IA/84(AHM)2024

Ld. Counsel for the applicant is directed to file rejoinder to the reply filed by personal guarantor. Resolution Professional is directed to remain present on next date of hearing.

List for further consideration on 03.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)